

IN THE HIGH COURT OF KERALA AT ERNAKULAM

PRESENT

THE HONOURABLE MR. JUSTICE GOPINATH.P.

FRIDAY, THE 08TH DAY OF MAY, 2020/18TH VAISAKHA, 1942

W.P(C) NO.9827 OF 2020

PETITIONERS:

1. IBRAHIM KUNJIMHAMMED
AGED 69, S/O BEEVI
PATHIYASSERY HOUSE,
MATHILAKAM.P.O.
KODUNGALLUR
THRISSUR DT., PIN-680685
2. JAMEELA IBRAHIMKUTTY, AGED 56,
IBRAHIM KUNJIMHAMMED
PATHIYASSERY HOUSE,
MATHILAKAM.P.O.
KODUNGALLUR
THRISSUR DT. , PIN-680685

BY ADVS.

SRI. DR. MATHEW A KUZHALANADAN
SRI. K.R.ARUN KRISHNAN
SRI. SUDEEP ARAVIND PANICKER

RESPONDENTS:

1. UNION OF INDIA
THROUGH ITS SECRETARY,
MINISTRY OF HOME AFFAIRS,
NORTH BLOCK,
NEW DELHI - 110001
2. MINISTRY OF EXTERNAL AFFAIRS
THROUGH ITS JOINT SECRETARY,
GULF DIVISION,
SOUTH BLOCK,
NEW DELHI - 110011
3. NATIONAL DISASTER MANAGEMENT AUTHORITY
THROUGH ITS CHAIRMAN,
SAFDARJUNG ENCLAVE,
NDMA BHAVAN,
A-1, NAUROJI NAGAR,
NEW DELHI - 110029
4. MINISTRY OF CIVIL AVIATION
THROUGH ITS SECRETARY,
NEW SAFDARJUNG AIRPORT AREA,
SATYA SADAN,
NEW DELHI - 110021
5. MINISTRY OF HEALTH AND FAMILY WELFARE
THROUGH ITS SECRETARY
NIRMAN BHAVAN,
NEW DELHI-110011.
6. STATE OF KERALA, REP BY
REPRESENTED BY CHIEF SECRETARY,
GOVERNMENT SECRETARIAT,

THIRUVANANTHAPURAM,
PIN - 695 001.

7. NORKA ROOTS HEAD OFFICE
REP BY ITS CHAIRMAN
NORKA CENTER, NORKA ROOTS,
NEAR GOVERNMENT GUEST HOUSE, THYCAUD,
THIRUVANANTHAPURAM - 695 014.
BY GOVERNMENT PLEADER

THIS WRIT PETITION HAVING COME UP FOR ADMISSION ON
08.05.2020, THE COURT ON THE SAME DAY DELIVERED THE
FOLLOWING:

ORDER

The petitioners shall serve copy of the Writ Petition along with Exhibits to the Government Pleader as well as to the learned Assistant Solicitor General. The learned ASG and the Government Pleader shall get instructions regarding priority (if any) assigned to the petitioners for evacuation and as to when they can be evacuated considering their medical situation.

Post on 12.5.2020.

**GOPINATH.P.
JUDGE**

CSL

APPENDIX

PETITIONERS' EXHIBITS:

- EXHIBIT-P1** A TRUE COPY OF THE TREATMENT DETAILS OF THE 1ST PETITIONER ISSUED FROM VPS LAKESHORE HOSPITAL
- EXHIBIT-P2** A TRUE COPY OF THE PASSPORT OF THE 1ST PETITIONER DATED 17-02-2016
- EXHIBIT P3** A TRUE COPY OF VISA OF THE 1ST PETITIONER DATED 10-01-2020
- EXHIBIT P4** A TRUE COPY OF THE PASSPORT OF THE 2ND PETITIONER DATED 18-11-2016
- EXHIBIT P5** A TRUE COPY OF VISA OF THE 2ND PETITIONER DATED 10-01-2020
- EXHIBIT P6** A TRUE COPY OF THE KEY CONSIDERATIONS FOR REPATRIATION AND QUARANTINE OF TRAVELERS IN RELATION TO THE OUTBREAK OF NOVEL CORONAVIRUS 2019-NCOV DATED 11.02.2020 ISSUED BY THE WHO
- EXHIBIT P7** A TRUE COPY OF THE ORDER DATED 01.04.2020 PASSED BY THE HON'BLE APEX COURT IN W.P. (C) NO. 467/2020
- EXHIBIT P8** TRUE COPY OF THE PRESS RELEASE NOTE DATED 04/05/2020 ISSUED BY OFFICE OF CONSULATE GENERAL OF INDIA, DUBAI